

has subscribed to that clause or reserved for herself the right to demand exclusion from any further categories of dispute?

Shrimati Lakshmi Menon: This is one of the objections.

Dr. Ram Subhag Singh: Whatever may be the judgment of the Court, may I know whether the Government of India will stick to its policy of not allowing any power to suppress any people, and on that ground, not to allow passage to the Portuguese authorities?

Shrimati Lakshmi Menon: I did not follow the latter part of the question.

Dr. Ram Subhag Singh: May I know whether the Government of India will stick to follow its policy in encouraging the rights of the colonial people to become free, and in view of the fact that that is the policy, may I know whether the Government of India will not allow the Portuguese authorities to go to Dadra and Nagar Haveli?

Mr. Deputy-Speaker: It is a good suggestion for action.

Shri Naushir Bharucha: May I know if the Government is aware that there are other preliminary issues also besides those raised, and whether it is the intention of the Government to raise such issues?

Shrimati Lakshmi Menon: Yes, Sir. All this is under consideration.

Shri N. E. Munisamy: May I know whether there is any agency or provision in this International Court of Justice to enforce its verdict against any sovereign country?

Shrimati Lakshmi Menon: That does not arise from this question.

दिल्ली में मूर्तियाँ स्थापित करने के सम्बन्ध में समिति

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२३१. { श्री जगत दल :
श्रीमती इत्ता दल चौधरी :

तथा निर्माण, धावास और सम्भरण मंत्री
दिनांक ४ दिसम्बर, १९५७ के तारकित

प्रश्न संख्या १४६७ के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि :

(क) दिल्ली में उपयुक्त स्थानों पर मूर्तियों की स्थापना करने के सम्बन्ध में सरकार को मंत्रणा देने वाली समिति में कौन कौन व्यक्ति नियुक्त किये गये हैं;

(ख) समिति ने किन-किन स्थानों पर तथा किन-किन नेताओं की मूर्तियाँ स्थापित करने की सिफारिश की है ; और

(ग) समिति की सिफारिशें कहाँ तक कार्यान्वित की गई हैं ?

निर्माण, धावास और सम्भरण उपमंत्री
(श्री प्रमिल कुं. मन्दा) : (क) समिति के वर्तमान सदस्य यह हैं :—

(१) श्री ए० डी० पंडित, आई० सी० एस०, चीफ कमिश्नर, दिल्ली ।

(२) श्री जे० एम० रिश्तवानी, आई० एस० ई०, चीफ इंजीनियर, सी० पी० इबल्यू० डी० ।

(३) श्री एस० के० जोगलेकर, चीफ आर्किटेक्ट, सी० पी० इबल्यू० डी० ।

(४) श्री आर० एन० अग्रवाल, प्रेसीडेंट, दिल्ली म्यूनिसिपल कमिटी ।

(५) श्री सी० बी० दुबे, प्रेसीडेंट, नई दिल्ली म्यूनिसिपल कमिटी ।

(६) श्री ए० बी० बंकरासुब्बन, उप-सचिव, स्वास्थ्य मंत्रालय ।

(७) श्री फतेह सिंह, उप-सचिव, गृह मंत्रालय ।

(८) श्री डी० पी० कानिक, उप-सचिव, निर्माण, धावास तथा संभरण मंत्रालय ।

(ख) अभी कोई सिफारिशें नहीं मिली हैं ।

(ग) काल नैदा नहीं होता ।

Some Hon. Members: English.

Shri Anil K. Chanda: The names are the same in English.

Mr. Deputy-Speaker: The other answers may be read.

Shri Anil K. Chanda: For (b) and (c), the answer is:

(b) No recommendations have yet been received.

(c) Does not arise.

श्री भक्त वर्मान : क्या इस कमेटी को यह प्रादेश दिया गया है कि इस समय दिल्ली में जो विदेशी शासकों की मूर्तियां हैं, उनको हटा कर उनके स्थान पर नई मूर्तियां स्थापित की जायें या भ्रमण नये स्थानों पर यह मूर्तियां स्थापित करने का विचार है ?

Shri Anil K. Chanda: The question was asked about the installation of statues and not about their removal. So far as I know, we are not undertakers for the burial of the ugly statues.

Shrimati Ila Palchaudhuri: May I know whether, in considering the statues that are to be ultimately established in Delhi, any artists have been consulted, so that the statues may really be beautiful?

Shri Anil K. Chanda: No firm proposals have yet been made. There have been certain tentative proposals about certain statues, but up till now, we have not any information or any firm proposal about the amounts which are available, etc. Till those details are available, the Government cannot decide.

श्री भक्त वर्मान : श्रीमन्, क्या कोई सूची तैयार की गई है जिसमें से कि इस समिति को यह छोटने का अधिकार होगा कि किन किन महान व्यक्तियों की मूर्तियां स्थापित की जायें ?

Shri Anil K. Chanda: Certain proposals have been made by the Municipal Committee of Delhi and also certain private organisations. Tenta-

tive sites have been selected but, as I indicated earlier, till a firm proposal is made to Government, particularly with regard to the financial commitments, it is not possible to come to any final decision.

Shri B. S. Marthy: May I know whether this Committee formulated any proposals regarding the raising of statues, besides the resolutions and proposals made by the Municipal Committee and also why women are not added to this Committee....

Mr. Deputy-Speaker: Only one question. No 'also' should be added.

Shri Anil K. Chanda: Some sites have been tentatively earmarked for some statues. For instance, there was proposal that a statue of the late Swami Shraddananda should be put up. A site has been selected for it, but up till now, as I said earlier, there has been no definite information with regard to the funds which are to be made available for these statues.

Shri B. K. Gaikwad: In the proposals which have been submitted by the Delhi Municipal Committee, may I know whether the name of Dr. B. R. Ambedkar, the architect of the Constitution of the Republic of India, and who was the only leader of the downtrodden masses of India.

Mr. Deputy-Speaker: The question may be put straight.

Shri B. K. Gaikwad: Because we are not allowed another question, and that is why in one question I have put everything.

Mr. Deputy-Speaker: The hon. Member may have a similar complaint even now. He might put his question straight, precisely and briefly.

Shri B. K. Gaikwad: I only wanted to bring to the notice of the Government—

Mr. Deputy-Speaker: Whether the statue of Dr. Ambedkar is being installed or not.

Shri B. K. Gaikwad: Yes, Sir, and who was highly respected colleague of Mr. Pant, the Home Minister who had great regard for him.

Mr. Deputy-Speaker: No "and" has to be added.

Shri Anil K. Chanda: I said in my answer that no proposals have yet been made before the Government by this Committee. The Committee had two sittings. I have looked into the names suggested by various public organisations, and subject to correction, I think Dr. Ambedkar's name is not in the list.

Shri Nath Pat: Will you include it now?

Shri Anil K. Chanda: I have already said that I have looked into it. His name is not in the list which was put before this Committee.

Shri Thimmiah: May I know whether, other than Delhi, any other places have also been selected for erecting these statues?

Shri Anil K. Chanda: That is for the State Governments concerned.

Economic Sanctions against India

*924. **Shri Gajendra Prasad Sinha:** Will the Prime Minister be pleased to state whether Pakistan has demanded economic sanctions against India in the Security Council?

The Deputy Minister of External Affairs (Shrimati Lakshmi Menon): During the current discussions on the Kashmir issue in the Security Council, the representative of Pakistan during his intervention on 24th September, 1957 stated "Owing to the persistent default of India to carry out her international commitments and solemn obligations, this dispute now clearly involves a threat to peace, and attracts the provisions of Articles 39 and 41 of Chapter VII." Article 41 of the U.N. Charter, mentioned by the representative of Pakistan refers to "measures not involving the use of the armed forces", including economic sanctions.

Shri Gajendra Prasad Sinha: May I know what has been the reaction of the Security Council members of the SEATO and Baghdad Pact? Has the Government of India ascertained their views or not?

Shrimati Lakshmi Menon: I really do not understand the question.

Mr. Deputy-Speaker: Has the Government of India ascertained the attitude of the members of the SEATO and Baghdad Pact?

Shrimati Lakshmi Menon: Why should the Government of India ascertain their views?

Shri D. C. Sharma: May I know whether the suggestion of the distinguished representative of Pakistan was taken seriously by the Security Council or not?

Mr. Deputy-Speaker: Mr. Panigrahi.

Shri Panigrahi: May I know whether Pakistan, after moving this resolution, has really approached the other powers to use economic sanctions against India?

Shrimati Lakshmi Menon: That is a question which should be addressed to the Pakistan Government.

Shri Gajendra Prasad Sinha: May I know whether the representative of Pakistan has brought this before the Security Council just to bring pressure on the Government of India and the Government of India's neutral policy? What is the opinion of the Government?

Mr. Deputy-Speaker: Opinions are not to be asked for.

Shrimati Kenu Chakravarty: May I know whether there is any truth in the statement which has appeared in the press to day that during the visit of Shri Amjad Ali, the Minister of Pakistan, discussions have taken place with our Prime Minister regarding further closer collaboration economically?